

WEEKLY CAUSE LIST
03.10.2017 to 06.10.2017



NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 03-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.62 of 2017 (SZ)	Fr.Joseph Arackaparambil Kerala State and another Vs M/s. Bee Vee Jay Associates Rep.,by its Managing Partner Varghese C.S., Kerala State and 11 others	M/s.Varghese K.Paul Counsel for Applicant M/s. M.A.Abdul Hakhim for R1,R2,R4 M/s. Rema Smrithi.Vk for R3,R5,R6,R7 & R11 M/s. D.S.Ekambaram for R8 M/s. Vidhyalakshmi Vipin for R9 M/s. P.Mohandas for R10 M/s.M.Sumathi for R12	For Reply of R3,R5,R6, R9 to R12

2	Application No. 88 of 2017 (SZ)	Vikraman Kanyakumari District Vs The Member Secretary, State Level Environment Impact Assessment Authority, Chennai and 3 others	M/s. M.P.Hariprasad Counsel for Applicant M/s. M.K Subramanian E.Manoharan & for R2 M/s. R.Saravanakumar E.Veda Bagath Singh, J.Raja Rao, U.Sri ram for R4	MoA & Reply of R1,R3 For Reply of R2,R4
3	Application No. 96 of 2017 (SZ)	S.Muthusamy Salem Taluk Vs The District Collector, Salem District, Salem and 9 others	M/s. R.Jayaprakash, Counsel for Applicant M/s. E.Manoharan for R1,R5 M/s.H.Yasmeen Ali for R2 & R4 M/s. M.K.Subramanian for R3	MoA & Reply of R6 to R10 For Reply of R1,R3, R5

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 145 of 2017 (SZ)	N.Raju, Vadakperumbakkam, Chennai Vs The Member Secretary, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others	M/s. Adithya Reddy Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R3 M/s. Surya Prakash for R2 & R4	MoA & Reply of R5, R6 Reply of R1 & R3

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

REGISTRAR COURT SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 04-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.60 of 2017 (SZ)	Sri.Bijulal, Panconam, Mukhathala P.O Vs The Member Secretary DEIAA & Sub Collector, Kollam	M/s. Taurus Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Appellant M/s. A.S.Suvitha for Respondent	For Reply of Respondent
2	Application No.184 of 2017(SZ)	Sri Sunkara Swamy Naidu Welfare Organisation, Rep.,by its President, Sunkara Karthik, Yanam Vs The Union of India, Rep.,by Chief Secretary to Government of Pudhucherry, Pudhucherry and 12 others	M/s. S.Kishore Kumar Counsel for Applicant M/s. H.Yasmeen Ali for R4,R6 to R8,R10 M/s. T.Sai Krishnan for R11 M/s. A.Sathyabama for R13	MoA & Reply of R1,R2,R3, R5,R9,R12 For Reply of R4, R6 to R8, R10,R11,R13

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.131 of 2017 (SZ)	Syed Mohammad Kalifa Sahib, S/o.Syed Kamil Sahib, Nagore, Nagapattinam District.	M/s. S.Haja Mohideen Gisthi Counsel for Applicant M/s. E.Manoharan for R1	For Reply of R1 ,R2 & R3

		<p style="text-align: center;">Vs</p> <p style="text-align: center;">The District Collector, District Collectorate, Nagapattinam and another</p>	<p style="text-align: center;">M/s. P.Srinivas for R2 M/s. H.Yasmeen Ali for R3</p>	
2	Application No.141 of 2017 (SZ)	<p style="text-align: center;">K.Periasamy, Thuraiyur Taluk, Trichy</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 4 others</p>	<p style="text-align: center;">M/s. Dhalapathy Vignesh Kumar Ashwin Premsundar Counsel for Applicant</p> <p style="text-align: center;">M/s. H.Yasmeen Ali for R1 & R3 M/s. E.Manoharan for R2 M/s. R.M.Venkatesh M.Ranjit Kumar for R5</p>	MoA & Reply of R4 For Reply of R1 to R4
3	Application No.129 of 2017(SZ)	<p style="text-align: center;">Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others</p>	<p style="text-align: center;">M/s.Shivakumar.S Party - In – Person</p> <p style="text-align: center;">M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4</p>	Reply of R1, R2, R3 & R5
4	Application No.75 of 2017 (SZ)	<p style="text-align: center;">Paulraj Kanyakumari District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chairman, Tamil Nadu Pollution Control Board, Chennai and 6 others</p>	<p style="text-align: center;">Mr.M.P.Hariprasad Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R3 M/s.M.K.Subramanian P.Velmani for R2,R4 M/s.E.Manoharan for R5 M/s. Gnana Sekaran for R6 M/s. V.Suthakar K.S.Viawanathan</p>	Reply of R1 to R4, R5,R7

			N.Anantha Kavitha M.Gopi for R7	
5	Application No. 73 of 2017(SZ)	A.Jayakanthan Cuddalore District Vs M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others	M/s.S.Lakshmi D.M.Precilla Jenifer Counsel for Applicant M/s. M/s. King & Patridge for R1 M/s. Giridhar & Sai for R2 M/s. G.M.Syed Nurullah Sheriff for R3 M/s.M.K.Subramanian P.Velmani for R4,R5 M/s.Yasmeen Ali for R6 & R7 M/s.E.Manoharan for R8	Reply of R1 to R4, R5 & R8
6	Appeal. No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi Counsel for Appellant M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy Kandhan Doraisamy for R3	For Reply of R1 to R3
7	Appeal. No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi Counsel for Appellant M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy Kandhan Doraisamy for R3	For Reply of R1 to R3

For further details, please log on to our website www.greentribunal.gov.in

REGISTRAR COURT SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 05-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
	Application No.116 of 2017(SZ)	P.Thiruvaraman, Chidambaram Taluk, Cuddalore District Vs The Executive Officer, Chidambaram Taluk, Cuddalore District And 6 others	M/s.R.Gururaj S.Alexraj, Grahamakshmi Counsel for Applicant M/s. M.K.Subramanian E.Manoharan P.Velmani for R1 M/s. H.Yasmeen Ali for R4,R5 M/s.L.G.Sahadevan for R6 & R7	MoA & Reply of R2, R3 For Reply of R1,R4 to R7
2	Application No. 138 of 2017 (SZ)	Y.Sethupathi, Kathirampatti Post, Erode Vs The District Collector, Erode and 4 others	M/s. R.Prabakar, V.Arun Counsel for Applicant M/s. E.Manoharan for R1 & R4 M/s. H.Yasmeen Ali for R2 & R3	MoA & Reply of R5 Reply of R1 to R4
3	Application No.178 of 2017 (SZ)	H.Mohan Krishnan Hesaragatta Main Road Bengaluru Vs	M/s. Maithili & Associates Counsel for Applicant	MoA & Reply of R1 to R5

		The Union of India Through the Secretary, Ministry of Law & Justice New Delhi and 4 others		
4	Appeal.No.6 2 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India Ministry of Environment and Forest, New Delhi and 5 others	M/s. K.Mageshwaran Counsel for Appellant M/s. H.Yasmeen Ali for R3 M/s. E.Manoharan P.Velmani for R4 M/s. R.Saravanakumar E.Veda Bagath Singh U.Sriram for R6	MoA & Reply of R1, R2 & R5 Reply of R3, R4, R6

For further details, please log on to our website www.greentribunal.gov.in

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.143 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Director, Directorate of School Education, Chennai and 4 others	M/s. K.Mageshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3 & R4 M/s. T.V.Vineeth Kumar for R5	MoA & Reply of R1 For Reply of R2, R3 , R4, R5
2	Application. No.167 of 2017 SZ	T.Sujitha Jessie Colachel, Kanniyakumari District Vs The Chairman,	M/s. P.Kannan Kumar S.Vasavi Sridevi Counsel for Applicant M/s. Yasmeen Ali	For Reply of R1 to R5

		Tamil Nadu Pollution Control Board, Chennai and 4 others	for R1 & R2 M/s. E.Manoharan & P.Velmani for R3 & R4 M/s. Jayaprakash K.Suthan M.Elangovan for R5	
3	Application No.135 of 2017 (SZ)	C.Antony Paul, Palanipet, Arakkonam Vs The Government of Tamil Nadu, Rep.,by its Secretary, Municipal Administration and Water Supply Department, Chennai and 6 others	M/s. G.Jeremiah, S.Gowri Shankar, G.Dhandapani & M.Manoj Counsel for Applicant M/s.M.K.Subramanian E.Manoharan for R1 to R3,R5,R7 M/s. H.Yasmeen Ali for R4 M/s. M.Arokiya Raj for R6	For Reply of R1 to R3, R5 to R7

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

REGISTRAR COURT SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 06-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.42 of 2017 (SZ)	M.Vetri Selvan Thambu Chetty Street Chennai Vs Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change	Mr.M.Radhakrishnan Counsel for Applicant Mrs.Me.Saraswathy for R1 M/s. M.K.Subramanian & P.Velmani for R2 & R3 Mrs.H.Yasmeen Ali for R4 & R10	For Reply of R2, R3, R5 to R9

		New Delhi and 10 others	Mr.E.Manoharan for R5 to R9 M/s.Norton & Grant A.M.Amutha Ganesh A.Velmurugan & V.Manikandan for R11	
2	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. E.Manoharan for R1 M/s. Syed Nurullah Sheriff for R2 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	For Reply of R1, R2, R4, R5

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.165 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep...,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others	M/s. K.Mageshwaran Counsel for Applicant M/s. E.Manoharan for R3 & R7 M/s. H.Yasmeen Ali for R4,R5 M/s.R.Senthil Kumar for R8 M/s.Dua Associates for R8	Notice Served of R1,R2,R6, R9,R10
2	Appeal No. 141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF,	M/s. T. Mohan and A. Yogeshwaran Counsel for Appellant M/s.M.R.Gokul Krishnan for R1	Stayed by Apex Court

		New Delhi and Others	M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	
3	Appeal.No. 49 of 2017(SZ)	M/s.Sreepathi Lab Pvt.Ltd Nalgonda District Vs Telangana State Pollution Control Board Rep.,by its Member Secretary Nalgonda	M/s.V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi Counsel for Appellant M/s.T.Saikrishnan for R1	Reply of R1
4	Application No.161 of 2017(SZ)	Pudhucherry Environment Protection Association, Rep.,by its Honorary President, Kodampakkam Vs The District Environmental Engineer Tamil Nadu Pollution Control Board, SIPCOT Industrial Complex, Cuddalore and another	M/s. A.Yogeshwaran Neha Miriam Kurian Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. Sai Sathya Jith for R2	For Reply of R1 & R2
5	Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another Vs Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S S.Sai Sathya Jith, Siddarth nayak Mridula Vijayaraghavan Rachna Bollu Counsel for Applicant M/s. Me.Saraswathy for R1 Mrs. H.Yasmeen Ali for R2 M/s. Muthumani Doraisamy Kandan Doraisamy S.Siva Pandi for R3	For Reply of R1 to R3

6	Appeal No.41 of 2017 (SZ)	Human Rights Forum Through S.Jeevan Kumar, Ramanthapuram, Hyderabad and 3 others Vs Union of India Through the Secretary, Ministry of Environment and Forests & Climate Change New Delhi and 3 others	M/s. Clifton D Rozario Mytreysi Krishnan D.Stanley Hebzon Singh Counsel for Appellant M/s. M.R.Gokul Krishnan for R1 M/s. T.Sai Krishnan for R3 M/s. Ramachander Rao, B.Lakshmi Narasimhan Y.Rama Rao for R4	MoA & Reply of R2 Reply of R1, R3, R4
7	Application No. 169 of 2017 (SZ)	P.Narayana Reddy SPSR Nellore Dt., Andhra Pradesh Vs NELCAST Ltd., Gudur Mandal, SPSR Nellore Dt., Rep.,by its Managing Director and 4 others	M/s. U.Sreenivasulu Reddy P.V.V.Prasad Sk.Yusuf Hussain Counsel for Applicant	

For further details, please log on to our website www.greentribunal.gov.in